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Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

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संख्या/No. CGPDTM-11025(11)/2/2020-CGPO-Part(1)/136

दिनांक/Date: 05.03.2025

OFFICE ORDER

Consequent upon completion of deputation tenure from 01.02.2022 to 31.01.2025 vide this office letter no. CGPDTM-11025(11)/1/2020-CGPO-Part(1)/31 dated 31.01.2022, Shri Sarfaraz-ur-Rehman, Deputy Controller of Patents & Designs is posted at Patent Office, Chennai from 01.04.2025 after availing post-repatriation leave by NHA for two months i.e. from 01.02.2025 to 31.03.2025.

2. He will report to Head of Office, Patent Office Chennai & work in respective group.
3. This issues with the approval of Controller General of Patents, Designs & Trade Marks.


05/03/25

(Hemant S. Borale)
Director

To:

1. Shri Sarfaraz-ur-Rehman, Deputy Controller of Patents & Designs.

Copy to:

1. Head of Office, Patent Office, Delhi & Patent Office, Chennai.
2. Shri Krishan Dalal, DGM (HR/Admn)-II, NHA.
3. Shri Arun Kumar Gupta, Under Secretary to the Govt. of India, DPIIT.
4. Office Order file.
5. Hindi Version follows